

Filing no. 8294/2020 (A.B.A.)

Sadanand kumar Saha Vs The State of Jharkhand

Name of advocate:- Md. Nasim Akhtar

Defects :

8. Para 2 statement may be categorically stated.
9. (i) Enclosure mentioned at page no. 11 is missing. C.C. of the same alongwith required A/Fee and true typed copy (if required) may be filed.
  - (ii) Page no. 9, 10, 12 and 13 are handwritten. True typed copy of the same may be given.
  - (iii) Name of act at registered part of FIR differs from the same at impugned order. Hence, its correctness at para 1 and prayer may be verified.
  - (iv) Word 'petitioners' at addressing para may be corrected.